

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Service Tax Appeal No. 20230 of 2017

(Arising out of Order-in-Original No. BEL-EXCUS-000-COM-BKK/030/16-17 (CX) dated 03.11.2016 passed by the Commissioner of Central Excise and Customs, Belgaum.)

**The Commissioner of Central Excise and
Customs,**

No. 71, Club Road,
Belgaum – 590 001.

....Appellant

VERSUS

M/s. SLR Metaliks Limited,

Sy. No. 632, 649, Narayana Deverakere,
Hagaribomanahalli,
Mariammanahalli,
Bellary – 583 222.

....Respondent

APPEARANCE:

Mr. M Karthikeyan with Mr. K.S. Ramesh and Ms. Roopa, Advocates for
the Assessee

Mr. Maneesh Akhouri, Asst. Commissioner (AR) for the Revenue

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 05.06.2024

DATE OF DECISION: 01.10.2024

This appeal is dismissed. For Order, see order of date in
Central Excise Appeal No.20163 of 2017.

**(D. M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**